to extend TV service to the uncovered parts of the country including those in Panchamahal district as expeditiously as possible, depending upon the availability of resources for the purpose.

Financial Implications of Right to Work

492. SHRI JITENDRABHAI LABH-SHANKER BHATT: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the 'Deccan Herald' of the 6th October, 1990 under the action 'Right to Work' costly solution to un employment;

(b) whether it is a fact that the cost of Right to work' is beyond the able to take Right capacity of Govern ment and the economy would not be to Work as a Fundamental Right and it is not a workable solution to unemployment; and

(c) if so what is Government's re action thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) Yes Sir.

(b) and (c) In pursuance of the decision taken at the meeting of National Development Council, a Committee has been set up to examine the legal operational, organisational and financial aspects of the approach for achieving the goal of right to work.

Assam Cadre I.A.S. Officers with Central Government

493. SHRI BHADRESHWAR BURA-GOHAIN: Will the PRIME MINISTER be pleased to state what is the number of I.A.S. officers of Assam Cadre presently serving with the Central Government with details thereof?

THE MINTSTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): There are 33 IAS

634 RS-19

Officers borne on the Joint Cadre of Assam-Meghalaya presently serving with the Central Government, as per the details given below:—

(i) Secretary/Secretary equivalent	-
(ii) Addl. Secretary/Addl. Secretary equivalent	4
(iii) Joint Secretary/Joint Se- cretary equivalent	12
(iv) Director/Director equivalent	5
(v) Deputy Secretary/Deputy Secretary equivalent	9
(vi) Under Secretary/Under Secretary equivalanent	2

Proposals for Doordarshan Serials

494. DR. YELAMANCHILI SIVAJI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Door darshan has invited proposals from the producers of TV serials-

(b) if so, what is the number of applications received in response to the advertisement;

(c) what are the guidelines to select these programmes;

(d) whether there are any selection committees set up for this purpose; and

(e) if so, what are the details thereof

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) According to Doordarshan, 3516 proposals for sponsored TV serials within the due date for receipt ol applications have been receives.